

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**OA-4344/2017
MA-1939/2017**

New Delhi, this the 24th day of August, 2018

Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)

Sh. Kothari Lal Meena (ST),
S/o Sh. Ram Kumar Meena, Aged – 54
Working as Office Supdt (Group-C)
Under Chief Crew Controller,
Northern Railway, Laksar (UP).

... Applicant

(Through Sh. Manjeet Singh Reen)

Versus

Ministry of Railways & Others: through

1. The Secretary,
Ministry of Railways,
Railway Board,
Rail Bhawan, New Delhi.
2. The General Manager,
Northern Railway,
Headquarter's Office, Baroda House,
New Delhi.
3. The Divisional Railway Manager,
Northern Railway,
Moradabad Division,
Moradabad (UP).
4. Sh. Mohar Singh Meena,
Working as Chief Office Supdt,
Under DRM Northern Railway,
Moradabad Division,
Moradabad (UP).

... Respondents

(through Sh. V.S.R. Krishna with Sh. A.K. Srivastava)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

Heard learned counsel for the applicant Sh. M.K. Bharadwaj and Sh. H.A. Khan, learned counsel for the respondents on receipt of advance notice.

2. It is submitted that though the respondents initiated the process for selection to the post of Instructor (Mechanical) in February, 2018 but till date they have not conducted the DPC.

3. In the circumstances, this OA is disposed of at the admission stage itself without going into the merits of the case by directing the applicant to make appropriate representation ventilating his grievances to the respondents within two weeks from the date of receipt of a certified copy of this order and on receipt of such a representation from the applicant, the respondents shall consider the same and pass an appropriate reasoned and speaking order within ninety days therefrom, in accordance with law. No costs.

Let a copy of the OA, be enclosed to this order.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

/ns/